

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
FIRST APPEAL No.168 of 1976**

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Sata Yadav And Ors

... .. Appellant/s

Versus

Jhari Lal Yadav And Ors

... .. Respondent/s

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**Appearance :**

For the Appellant/s : None  
For the Respondent/s : None

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

34 05-02-2026

No one appears on behalf of both the parties.

2. Office is directed to send an official notice to the appellants and respondents for reminding or requiring them to appear in the matter.

3. Rule is made returnable within a period of four weeks.

4. List this case on 02.04.2026.

**(Ramesh Chand Malviya, J)**

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